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†ITHE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); (a) Yes, Sir. It should be added that the House has been kept informed of the efforts made by Pakistan to acquire military equipment from various countries.

(b) and (c) Attention is invited to the answer given in the House on 12th March, 1970 to Unstarred Question No. 1035.1

WEST BENGAL SCHEME TO CHECK INUN-DATION

1197. SHRI N. G. GORAY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Government of West Bengal submitted any scheme to Government Central to solve "Dubda Basin" problem of inundation;
- (b) if so, the decision taken by the Central Government in regard to this urgent problem; and
- (c) whether it has been given top priority as it is likely to make available more than 2.5 lakh areas of paddy land in a State which suffers from food shortage?

THE DEPUTY MINISTER THE MINISTRY OF IRRIGA IRRIGATION AND POWER (PROF. SIDDHESWAR PRASAD): (a) Yes, Sir.

- (b) The scheme has been approved by the Planning Commission in July, 1970, at an estimated cost of Rs. 268.35 lakhs.
- (c) The Government of West Bengal have proposed an outlay of Rs. 80 lakhs for this scheme in the revised Fourth Plan proposals now under consideration of the State Government,

SEPARATING OF DEPARTMENT OF INTEL-LIGENCE FROM HOME MINISTRY

1198. SHRI B, T. KEMPARAJ: SHANTA VASI-KUMARI SHT:

Will the PRIME MINISTER pleased to state:

(a) the reasons for separating the Department of Intelligence from the Ministry of Home Affairs at the time of

recent Cabinet reshuffle and again putting it under the same Ministry after the reshuffle; and

(b) whether there were any complaints against the former Minister of Home Affairs, and if so, what are they?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The Intelligence Bureau has not in any way been affected by the recent changes; it was, and continues to be under the administrative control of the Ministry of Home Affairs.

(b) No, Sir.

मिलिटरी कृषि फार्मों में भूसे की

1199 श्री सूरज प्रसाद: क्याः **रक्षा** मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या यह सच है कि मेरठ में मिलिटरी कषि फार्म में खेतों में तिरपालों के नीचे रखा हुआ सैकड़ों मन भूसा हर साल वर्षा ऋतु में खराब हो जाता है: और
- (ख) यदि हां, तो क्या सरकार एसे मिलि-टरी कृषि फार्मों में भूसे का स्टाक करने के लिये गोदाम बनाने की व्यवस्था करने का विचार रखती है ?

[DAMAGE OF CHAFF IN MILITARY AGRI-CULTURE FARMS

1199. SHRI SURAJ PRASAD : Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that hundreds of maunds of chaff kept in the fields under tarpaulins at the Military Agricultural farms at Meerut gets damaged every year during the rainy season;
- (b) if so, whether Government propose to make arrangements to construct godowns for stocking chaff in such military Agricultural farms?]

रक्षा मंत्रालय में राज्य मंत्री (श्री नरेंन्द्र सिंह महोडा): (क) जी नहीं भसे का भण्डार चट्टों में निर्मित उठी कुसियों के स्थानों में किया जाता है। चट्टे यद्यपि ऊपर आकाश

की ओर से खुले होता हैं, उन पर आम चास या गारे लिपाई कर के उन्हें सुरक्षित कर लिया जाता है। इस से बाफा बचाव हो जाता है।

(ख) उपरोक्त (क) के उत्तर के समक्ष प्रक्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTEY OF DEFENCE (SHRI NANENDRA SINGH MAHIDA): (a) No, Sir. The chaff is stacked on constructed plinth sites. The stacks though open to the sky are protected by that ching with coarse grass or with mud mostar lepai. This provides adequate protection.

(b) Does not arise by virtue of answer to (a) alvove.]

EXPORT OF COAL TO HONG KONG

- 1200. SHRI DHARAM CHAND JAIN: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that coal is being exported to Hong Kong by the Minerals and Matals Trading Corporation:
- (b) whether it is also a fact that the Coal exported by the MMTC is going to another country from Hong Kong; and
- (c) if so, whether Government propose to make a horough enquiry into the matter?

THE DEPUT) MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHC UDHARY RAM SEWAK): (a) Yes, Sir. M.M.T.C. exported only Behive coke to Hong Kong.

- (b) Governme it have no information; the sale wa on FOBT basis.
- (c) Exporting countries can not possibly seek to regilate the re-export of their products i nported by entrepot centers such as Hong Kong and Singapore.

REDUCTION IN EXPORT QUOTA OF COFFEE

- 1201. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that the Coffee Board has suggested to Government to reduce the additional quota of Coffee allotted by Government for export; and
- (b) if so, whether this reduction in the quantity of export would meet the domestic demand?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) No, Sir.

(b) Does not arise.

SHORTAGE OF COTTON

- 1202. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that there is a possibility of shortage of cotton in the internal market after satisfying the export commitments in view of low cotton harvest in 1969-70; and
- (b) if so, what steps have been taken by Government to meet the domestic requirements and hold the price line of cotton?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) Availability of domestic cotton during the cotton year 1969-70 has been somewhat unusually below the level of cotton requirements. Exports of cotton are confined to certain specific varieties which are either not spinnable or the production of which is in excess of the demand and, therefore, do not affect this position.

- (b) Steps taken are:—
- (i) arrangements have been made for additional import of cotton/staple fibre;
- (ii) limits upto which cotton stocks can be held by the mills have been reduced by one month; and
- (iii) credit limits in respect of cotton have been suitably adjusted.

^{† |} English translation.